

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, AT NEW DELHI**

ORIGINAL APPLICATION NO. 485 OF 2017

IN THE MATTER OF:

MANDAKINI BADH PRABHAVIT SAMITI

...APPLICANT

Versus

L&T UTTARANCHAL HYDROPOWER
LTD. & ORS.

...RESPONDENTS

COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO.2

PAPER BOOK

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ADVOCATE FOR THE RESPONDENT NO. 2: ANKUR PRAKASH

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I, Dr. Anand Srivastav, S/o. Late Shri Suresh Chand Srivastav, aged about 45 years, Presently posted as Additional Secretary, Department of Disaster Management & Rehabilitation, Govt. of Uttarakhand presently at District Dehradun, Uttarakhand, do hereby solemnly affirm and state as under:-

1. That I am the Respondent No. 3, in the aforesaid counter affidavit. I am conversant with the facts and circumstances of the case and I am competent to swear this affidavit.
2. That I have read the contents of this Application and I say that the contents therein to the extent they are inconsistent with the submissions hereinafter made in this affidavit are incorrect and are denied. Unless any averment or contention is specifically admitted or traversed, the same may be treated as denied.

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3. That I have gone through the contents of the Application which is under reply. Having understood the contents thereof, I state that the instant Application does not raise any question of law, and the same is not maintainable.
4. That a restoration application M.A. No. 94/2021 in O.A. No. 485 of 2017 was filed before this Hon'ble Tribunal. This Hon'ble Tribunal vide its order dated 10.12.2021 restored the O.A. No. 485 of 2017. Therefore, this Hon'ble Tribunal was pleased to issue notice to Respondent No.2. the above mentioned application has been filed before the present learned National Green tribunal, Principal Bench, New Delhi in O.A. No. 485 of 2017, Whereby, the NGT has dismissed the application seeking compensation on behalf of the 115 victims of the Uttarakhand flood without addressing the issues and contention raised by the appellant association pertaining to grant of environment compensation to the victims of Uttarakhand flood tragedy, June 2013.
5. That the brief fact is that the Applicant is an association of 115 flood victims, sought compensation of Rs.8.94 Crores from the Respondent No.1 on account of the damage allegedly caused to their property by the Singoli Bhatwari Hydro-Electric Project which is being established by the Respondent No. 1 on river Mandakini. They also further claimed Rs.4.14 Crores for facing hardships and mental agony for 4 years during reconstruction of their houses. The substratum of the Appellant's case is that during the Uttarakhand Flood of June 2013, the barrage of the Respondent No.1 which was partially constructed at that time got blocked by boulders leading to accumulation of sediments and waters behind the barrage. The

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barrage then broke on the right side releasing the accumulated waters along with heavy debris and muck with high intensity. The flood waters then hit the left and right bank downstream of the barrage washing away the houses located on the River banks

6. That it is pertinent to mention that the members of the Applicant association had received 7 lakhs each towards loss of property from the Responent No.2 i.e. Disaster management and rehabilitation department, Government of Uttarakhand vide its order dated 27.06.2013 and 11.10.2013 has granted relief aid of Rs. 2,00,000/- (Rupess two lakhs) each to the flood victims towards flood, shelter and other rellief and Rs.5,00,000/- (rupees five lakhs)each was paid to the flood victims under the "Owner driven construction for houses" policy which covered all those houses which were fully damaged in the flood respectively.

A true translated copy of the order dated 27.06.2013 passed by the State Government of Uttarakhand is annexed herewith and marked as Annexure No. R-1 (Pg. No. 7 to 12).

A true translated copy of the order dated 11.10.2013 passed by the State Government of Uttarakhand is annexed herewith and marked as Annexure No. R-2 (Pg. No. 13 to 23).

A true translated copy of the list of victims who received compensation awarded by the State Government of Uttarakhand is annexed herewith and marked as Annexure No. R-3 (Pg. No. 24 to 40).

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7. That vide order dated 26.09.2019 in I.A. 624/2019 IN ORIGINAL APPLICATION NO. 485/2017 this Hon'ble Tribunal rightly concluded that- "each member of the association is said to have received 7lakhs each towards loss of property. There is no tangible material for bigger loss".
8. That it is important to bring into notice before this Hon'ble Tribunal that wherein the Applicant's association has filed the proceedings before this Hon'ble Tribunal on 02.08.2017 in form of O.A No. 485 of 2017 only after the judgement dated 19.08.2016 of the Hon'ble Tribunal in the case of Srinagar Badh Aapda Sangharsh Samiti & Anr V. Alaknanda hydropower Co. Ltd. & Ors. (O.A. No. 3 of 2014), more than 4 years after the floods of june 2013.
9. That it is evident from the above, that before the pronouncement of the order of the Hon'ble Tribunal dated 19.08.2016, in the case of Srinagar Badh Aapda Sangharsh Samiti & Anr V. Alaknanda hydropower Co. Ltd. & Ors. (O.A. No. 3 of 2014), the appellant had no grievances against the Respondent No 2. The appellant association was satisfied with the compensation as granted by the Respondent No. 2.
10. That it is further relevant to mention herein that the Respondent No.2 has already paid the compensation of Rs. 7 Lakhs each to all the victims including the applicant's association comprises of all the 115 members. Therefore, the prayer sought by the Applicant's association in O.A. No. 485 of 2017 was restricted to Respondent No. 1 and no liability arises on Respondent No.2. The prayer clause as enumerated in page no. 22-23 of the present O.A. No. 485 of 2017 is as follows-

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- a. Direct the respondent no.1 to pay total compensation amounting to Rs.8,94,10,000/- for the complete damage caused to the permanent/pucca houses of the victims/members of the applicant association.
- b. Direct that the abovementioned compensation amount may be granted with interest at the rate of 12% per annum from the date of filing of the application till the date of realisation of the compensation amount.
- c. Direct the respondent no.1 to pay amount of Rs. 4,14,00,000/- for the hardships, physical and mental sufferings caused to the applicant victims.

11. That all the statements made in the foregoing Counter Affidavit are true to my knowledge. No part of it is false and nothing material has been concealed therefrom.

12. In the aforesaid facts and circumstances, it is respectfully submitted that the instant Petition has no merit and deserves to be dismissed.

13. It is submitted that no new facts which were not pleaded before the courts below have been pleaded in this affidavit.



Handwritten signature
DEPONENT

Handwritten signature

VERIFICATION:

I, the deponent above-named, do hereby solemnly affirm that the contents of the foregoing Counter Affidavit are true and correct to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verification at District Dehradun, Uttarakhand on this 09 day of February, 2022.

Handwritten signature

DEPONENT

Identified by-

Naveen Kumar
(Review officer)
Department of Disaster Management
and Rehabilitation, Govt of Uttarakhand



This affidavit is sworn before me by
Sri. *Dr. Anand Srivastava*
who is identified by *Naveen Kumar*
at Dehradun on *09/02/2022*

KM. URMILA BHATIA
Advocate & NOTARY, Dehradun

Handwritten signature

ANNEXURE R/1

No.-476/XVIII-(2)/F/13-4(27)/2010

By,
Bhaskaranand,
Secretary
Govt. of Uttrakhand

To,
All of the District Magistrates,
Uttrakhand

Disaster Management and Rehabilitation Section Dehradun:
Date 27 June, 2013

Subject: - Distribution of gratuitous aid, housing allowance and ex gratia grant alongwith agriculture input subsidy etc. on the revised rates against damage taken place due to natural disasters during monsoon season in the financial year 2013-14.

Sir,

It is to be informed in reference to the above mentioned subject that, like previous years heavy rain fall has been recorded in the state during monsoon season of this financial year 2013-14 too, causing much damage to life and property. Recognizing this specific condition and after due consideration, the government has decided to increase relief aid for this monsoon season. Therefore, in the matter, I have been ordered to share that the Governor has cordially granted acceptance for partial revision in the rates increased by the state government vide mandate No. 2127/XVIII-(2)/10-4(27)/2010 dated 23 September, 2011 and No. 344/XVIII-(2)/12-4(27)/2010, date 28 June, 2012 :-

Sr. No.	Type of damage	Relief aid				
		Relief as per SDRF/NDRF standards	Current relief aid granted by the State Government	Rates of relief aid revised by the State Government	Air received from the Hon'ble Prime Minister Relief Fund	Total payable relief aid as of today

1	2	3	4	5	6	7
1	Grace payment to the family of deceased person	1.50 Lakh	3.00 Lakh	-	Rs.2.00 Lakh	Rs.5.00 Lakh
2	Disability – more than 80%	62 Thousand	1.50 Lakh	-	50.00 Thousand	Rs.2.00 Lakh
3	Disability – up to 40 to 80 percent	43.50 Thousand	1.00 Lakh	-	50.00 Thousand	Rs.1.50 Lakh
4	Deadly injuries requiring hospitalization for more than a week	9.30 Thousand	20 Thousand	30.00 Thousand	-	Rs.30.00 Thousand
5	Deadly injuries requiring hospitalization for less than a week	3.10 Thousand	10 Thousand	15.00 Thousand	-	Rs.15.00 Thousand
6	Fully damaged permanent/pucca house	35 Thousand	1.00 Lakh	-	1.00 Lakh	Rs.2.00 Lakh
7	Acutely damaged permanent/pucca house	6.30 Thousand	10 Thousand	50.00 Thousand	50.00 Thousand	Rs.1.00 Lakh
8.	Per Damaged/destroyed hut	Rs.2,500	3.00 Thousand	6.00 Thousand	-	Rs.6.00 Thousand
9,	Cattleyard with the house (Per cattleyard)	Rs.1250	Rs.1250	Rs.2,500	-	Rs.2,500 (Per stockyard)

10.	Households that have flooded away with the natural disaster or are affected badly due to water logging	For clothes	Rs.1,300 per family	Rs.2,600	Rs.4.00 Thousand	-	Rs.4.00 Thousand per family
		For pots	Rs.1,400 per family	Rs.2,800	Rs.4.00 Thousand	-	Rs.4.00 Thousand per family
11.	To remove waste from the agriculture fields (per hec)		Rs.8,100 (Per hec)	10 Thousand	15.00 Thousand	-	Rs.15.00 Thousand (Per hec)
12.	Landslide, avalanche or damage of land due to diversion of river flow (per hec)		25.00 Thousand (per hec) 1.00 Lakh per hec (ground area)	2,500 per drainage (hilly areas)	As per column no.4	-	As per column no.4
13.	Crop loss (on damage more than 50%)	Un-irrigated land	Rs.3.00 Thousand (Per hec)	Rs.3.00 Thousand	5,000	-	Rs.5.00 Thousand (Per hec)
		For irrigated land	Rs.6.00 Thousand (Per hec)	Rs.6.00 Thousand	8.00 Thousand	-	Rs.8.00 Thousand (Per hec)
14.	On 50% or more loss of evergreen crop		8.00 Thousand (Per hec)	10 Thousand	15,000	-	Rs.15.00 Thousand (Per hec)
15.	On death of dairy cattle, buffalo, cow, camel, yak. etc.		Rs.16,400	-	Rs.20.00 Thousand	-	Rs.20.00 Thousand (Per

	(per cattle)					cattle)
16.	On death of calf, donkey and mule (per animal)	Rs.10.00 Thousa nd	Rs.7,50 0	Rs.11.0 0 Thousa nd	-	Rs.11.0 0 Thousa nd
17.	On death of goat and sheep (per animal)	Rs.1,65 0	Rs.2.00 Thousa nd	Rs.3,00 0	-	Rs.3,00 0 (per animal)
18.	Poultry farm, on death of per bird/hen (maximum Rs.400 per family)	Rs.37	Rs.50	Rs.100	-	Rs.100

2. The increased aid as above will be permissible only for this season and for rest of the cases/period aid will be available as per Indian Government mandates No. 32-7/2011-NDM-I dated 16 January, 2012 and No. 32-3/2012-NDM-I dated 28 September, 2012.
3. The standards of the Indian government for State Disaster Relief Fund (SDRF)/National Disaster Relief Fund (NDRF) will remain unchanged but it will need to be ascertained that proper arrangements have been made to confirm verification and certification of the terms, and reliable records/proofs will also need to be arranged to confirm verification/certification. The amount of grant for expenses under "State Disaster Relief Fund (SDRF)" will be ascertained as per the standards set by the Indian Government.
4. Sanctioned grant will only be distributed after identification and verification of the affected. Concerned district magistrate will be fully responsible for any irregularity or duplicity in the distribution of the State Relief Fund.
5. Rules mentioned in the budget manual and financial handbook will be followed at the time of incurring expenses and in case of thrift, orders issued by the government time to time will be abided by.

6. Expense/payment of this increased relief aid will, for time being, be debited to the State Disaster Relief Fund (SDRF) under related Income-Expenses Grant No. 6 of account head for the Current Financial Year 2013-14 under account head 2245 - Relief for Natural Disaster - 05 State Disaster Relief Fund (90% funded by the center) - execution - 800 - other expenses - 00 - 13 - expenses from disaster relief fund - 42 - other expenses and due to increased rates, additional fund requirement will be fulfilled by the State in due time.
7. This order has been issued as per the acceptance of the finance department received vide their order No. 49 NP/Finance Section-5/2013 dated 27 June, 2013.

Sincerely,

(Bhaskranand)

Secretary

No.475(1)/XVIII-(2)/F/13-4(27)/2010, on said date

Copy marked to the following for information and necessary action:

1. The Accountant General, Uttarakhand (Accounts and Entitlement), Oberoi Building, Majra, Dehradun.
2. Commissioner, Garhwal and Kumaon Circle, Uttarakhand.
3. Additional Secretary, Finance and Expenditure Section, Govt. of Uttarakhand.
4. All of the Chief/Senior/Treasurer, Uttarakhand.
5. Personal Secretary, Hon'ble Chief Minister, Govt. of Uttarakhand.

6. Personal Secretary, Hon'ble Minister, Disaster Management and Rehabilitation, Govt. of Uttrakhand.
7. Personal Secretary, Chief Secretary, Govt. of Uttrakhand.
8. Officer in-charge, Media Center, Secretariat Campus, Dehradun.
9. State Information Officer, N.I.C., Secretariat Campus, Dehradun.
10. Budget Officer, Budget Fiscal Planning and Resources Directorate, Uttrakhand.
11. Finance Section – 5.
12. Fund distribution related file
13. Guard file.

Sd/-
(M.S. Chauhan)
Under Secretary

//TRUE TRANSLATED COPY//

ANNEXURE R/2

No. – 1024(1)/XVIII-(2)/F/2013-16(5)/2013

By

Bhaskaranand,
Secretary,
Government of Uttarakhand

To

1. All Chief Secretaries/Secretaries,
Government of Uttarakhand,
2. The Commissioner,
Garwal Circle and Kumaun Circle,
3. All District Magistratea
Uttarakhand

Disaster Management and Rehabilitation Section,

Dehradun: Dated 11 October, 2013

Subject: - Regarding policy for reconstruction of residential and public buildings damaged by natural disaster.

Sir,

Looking at the natural disasters taking place in the state, a policy is needed towards providing residential facility to the affected families and executing immediate requirements for rehabilitation of affected population.

As most part of the five worst affected districts by the disaster, except Uttarakashi, is situated under seismic zone 5, the reconstruction should be executed with consideration to prevent/minimize resistance as well as earthquake and other disaster related casualties. Therefore, the objective of this policy is to minimize

general sensitivity of the disaster and to provide people with basic facilities and residential facilities as soon as possible so that they can live with dignity and respect. The policy highlights are as follow:-

1. Eligible beneficiaries –

All those landlords residing in any of the five districts of Uttarakhand i.e. Uttarkashi, Rudraprayag, Chamoli, Bageshwar and Pithauragar whose houses have been completely destroyed will be covered under this policy. Many of the houses had been completely damaged in the disaster that occurred on June, 2013 and were not repairable at all. There were several partly damaged houses too which need to be reconstructed now. Many of the single houses, cluster and even entire of the small habitats were flooded and the land was left shaky & unsafe. These clusters and habitat are to be rehabilitated. Assistance will be provided towards the rehabilitation of these damaged units as per this policy.

2. Identifying beneficiaries -

Offices of the concerned district magistrates will prepare a list of beneficiaries and would furnish the same for surveillance and verification. The houses which have been completely damaged in/ due to the disaster that occurred on June 2013 will be considered for reconstruction.

In order to ensure possibilities of repair under seismic zone and other government instructions/rules in compliance in regard to other disasters, a team of two eligible engineers from the departments of State Government will inspect all the partially damaged houses. They will assess the limit of expected repair. It will be decided on the basis of this assessment that whether they require full or partial

reconstruction. Houses that can be repaired will be eligible for the financial assistance for separately located rehabilitation under the ascertained rules.

Beneficiaries identified and selected under this project will, through the district magistrate, execute an agreement with State Government towards their acceptance of all the terms and conditions laid down in the policy.

3. Housing category –

Affected landlords are to be divided in following three categories –

- a) Category 1 – The house constructed on the land of the owners and those certified as safe for further construction by the district magistrate. Beneficiaries will have the option to either build their house themselves (traditional house) or choose from the prefabricated houses allotted by the government.
- b) Category 2 – Construction of cluster houses for such landlords whose both house and land has been destroyed in the disaster, and for which land is available in the same village.
- c) Category 3 – Development of new cluster houses for those whose house and land has been destroyed in the disaster. Land for such development will be provided and developed by the State Government and basic infrastructure alongwith facilities such as school building, primary health center, community center, sanitation, electricity etc. will also be provided if not available within approachable limit. Houses to be developed will be prefabricated.

4. Housing requirements –

Technical specifications, design and related structure of the proposed houses falling under above three categories will be as decided by the State Government.

To avail benefit under the terms and conditions decided for this initiative, the beneficiaries of all three categories will have to, through the district magistrate; sign an agreement with the State Government. Houses will be handed over to the beneficiaries only when they sign on the certificate indicating their satisfaction of the construction.

Category 1 –

If a beneficiary of category 1 decides to construct the house himself then she/he will submit an affidavit of this intent to the district magistrate. But, even under this arrangement, safety of the place, disaster resistant design structure, and technical specifications will be same as those of other beneficiaries.

In case of located reconstruction, houses will be constructed only on the land falling within the ownership of the landlord. Also which is safe for construction and has been certified by the district magistrate.

Landlord will have the right to either select one from prefabricated house or traditional house structure for construction.

Traditional houses will be constructed in compliance with the earthquake and other disaster resistant designing process but the design, plinth, room, toilets, bathroom, kitchen, covered veranda, door and window will be similar to those in prefabricated houses.

Beneficiaries will have to sign an agreement for compliance of construction process laid down in the State's policy for reconstruction of the houses after disaster.

Category 2 –

If a beneficiary selects the option of constructing independent house, then they will have to fulfill the requirements as said in the category 1. If they choose prefabricated house option, then they will have to fulfill requirements falling under category 3.

Construction of the houses under category 2 will be on the land available with the beneficiary in the same village. They need to have ownership right on that land and it should be certified as safe by the district magistrate.

Category 3 –

Sufficient number of schools, health centers and community centers will be developed by the State Government under category 3.

State government has proposed constructed plinth and prefabricated houses for the cluster. Each house in a plinth of 40 square meters (approx.) will have two rooms, kitchen, bathroom, toilets and small covered areas as veranda. There will be water connection with sufficient personal water storage (average 40 litre per person for a house with 5 members), wastage disposal management and electricity connection either through grid or solar unit (solar lantern).

1. Model plan of the house showing section, plinth height, etc. prepared with specification of the material (pre-fab and other material) as per BIS Code will be available for public view. Model house will be at a specific place in the cluster.
2. The replacement land for the cluster housing will be approachable and acceptable to the beneficiaries. Land and house will be transferred in the joint ownership of husband and wife. As far as possible, the State Government will provide rehabilitation on the land identified as public within the same village so as to minimize or avoid any land acquisition process. For cluster, availability of

water and considering available and needful facilities, a primary health and Aanganwadi center, primary school and community hall will be developed.

5. Cost of construction – Aid to beneficiaries

All the prefabricated houses will be constructed by the government. All the ownership based houses will be constructed by the beneficiary. Beneficiaries will be provided Rs. 5 Lakh in installments as under:

First installment: Rs. 1.5 Lakh on signing of agreement to raise construction upto plinth level.

Second installment: Rs. 2.0 Lakh after verification of the construction upto plinth length for further construction upto roof level.

Third installment: Rs. 1.0 Lakh after verification of the construction upto roof level, for further construction of roof.

Fourth installment: Last installment of Rs. 0.5 Lakh after verification of complete construction (including toilets).

Other expenses than those provided by the State Government incurred on the construction of the house will be borne by the beneficiary only.

Aanganwadi program is a child safety and mother's safety center run by the government. It covers children of age between 0-6 years only.

6. Land Arrangement

Land required for the redevelopment of new houses and related infrastructures will be that owned by the State Government or the land of appropriate disaster affected individuals. Land will be marked by the district magistrate and allotted by the State Government. The district magistrate will ensure, to the possible extent that the land marked for the purpose is potentially not prone to disasters. For this, geologists and experts from the mining department and Indian Geology Survey will be assisting the State Government. The district magistrate will also ensure that the land marked for construction is appropriate from technical, administrative and legal point of view.

State Government will provide this land to the beneficiary through proper documentation on a long term lease i.e. for 90 years. Generally, the lease will be in the name of both husband and wife, but in case only one of the two is alive or in any other situation, it can be allotted in a single name too. Housing project will go as per specified design.

Beneficiary can look at the model house being constructed in their district for their information and acceptance.

7. Rental arrangement:

All the selected beneficiaries will be provided with an amount of Rs. 3000/- (Rupees Three Thousand) per month as rent, starting from the date of loss.

1. All the beneficiaries choosing the option of prefabricated houses being provided by the State Government, will be provided with this rent allowance until the completion of the construction and their shifting in the house.

2. All the beneficiaries choosing the option of constructing their own house will be provided with the above rent allowance maximum upto two years or till the date of completion of the construction of the house (whatever is early).

8. House insurance –

The reconstructed houses will be insured by the State Government for 10 years against all type of disasters. Insurance will be provided only for the house (not for the household items) by the State Government in the name of house owner, through selected insurance company.

9. Observation –

Reconstruction will be done on priority basis, depending on the availability of land and other elements. The district magistrate will start development of the land as soon as selection and acquisition is completed. The district magistrate will be responsible for the process of selecting and tracking the beneficiaries. She/he will coordinate a team comprising of members from public departments such as Rural Development, Panchayati Raj, and Revenue Department to confirm validity, awareness, place changing facility, bank record, rent etc. Assistance can also be received from local bodies such as Gram Panchayat, Municipal Corporation.

Uttarakhand State Infrastructure Development Corporation will be the main executing organization to provide for state level project manager and local level, local manager. The District magistrate, at district level, will be responsible for finalization of the beneficiaries list, marking of the land, preparation, receiving acceptance of the affected house owners, restoration and reconstruction of the houses (both rural and urban). Houses will be constructed by the contractors selected

through an ideal tender process. They will be responsible for entire process until completion of the houses.

For owner driven housing development process, the concerned district magistrate will act as nodal officer for execution. An organization will be appointed to provide for technical and social assistance towards owner driven housing development process.

10. Community participation

For selection of house design and infrastructure, priorities of the affected house owners will be in communal form. This will be achieved by the way of declaring beneficiaries list, talk directly with the selected beneficiaries, and displaying model house to the affected population in meetings and rural meetings. Every beneficiary will be verified by revenue officer through photograph and identity proof (such as voter IT card). Initially a provisional list will be prepared and published in the said manner which will be open to further modifications, if case required. The list will be finalized as shown below. Modification in the final list can only be done through the following process.

Further, a well-planned communication policy will be prepared to spread awareness and information regarding different identified elements of the project including a grievance redressal system. This will improve the sense of local level ownership and project.

11. Grievance redressal process –

For a person having any complaint regarding beneficiary selection or about the selection of place, payment and other similar issues; the complaints can be filed with the grievance redressal society formed by the State Government.

12. Recording

List of selected beneficiaries and other detail such as selection of the place, distribution of money, status of completion of the houses, complaints received and their resolution etc. will be published by the district magistrate on a website maintained by NIC and it will also be displayed on the notice-board during the village meeting. The same will also be published/disseminated through radio, television and circulars.

Recordings of all the approved designs for all house categories will be maintained and published.

In all such cases wherein new houses have been provided, the owners will have the right to leave their old locations/house in favor of the government through legally accepted process. The district magistrate will ensure that these records are executed properly in favor of the government.

All local records will be maintained by the district magistrate as a custodian in the record room of the concerned Tehsil.

Entire district level execution process of the reconstruction will be in control of the district magistrate and under supervision of divisional commissioner.

Regards
Sd/-
(Bhaskranand)
Secretary

No. – 1024(1)/XVIII-(2)/F/2013-16(5)/2013 dated

Copy to following for information and necessary action –

1. The Accountant General, Uttarakhand (Accounts and Entitlement), Oberoi Building, Majra, Dehradun.
2. Personal Secretary, Office of Hon'ble Chief Minister.
3. Personal Secretary, Hon'ble Minister, Disaster Management and Rehabilitation, Govt. of Uttarakhand.
4. All the personal secretaries, Hon'ble Minister, Govt. of Uttarakhand.
5. Personal secretary, Chief Secretary / Upper Chief Secretary, Govt. of Uttarakhand.
6. Officer In-charge, Media Centre, Secretariat Campus, Dehradun.
7. State Information Officer, N.I.C., Secretariat Campus, Dehradun for publication on the State's website.
8. Executive Director, DMMC, Secretariat Campus, Dehradun.
9. Guard file.

By order of
Sd/-
(Bhaskaranand)
Secretary

//TRUE TRANSLATED COPY//

**Details of government financial assistance distributed to the disaster-affected persons under the Divine Disaster/L&T Company Singoli
Bhatwadi Hydroelectric Project area of the year 2013**

1 & Teshil Rudraprayag

sr.n	Name of affected person/Father Name	Village	Relief item Paid from SDRF/CMRF/ODCH in the year 2013									Distribution of Amount Deposited by L&T Company in CMRF	Total financial aid disbursed	Other details
			Unreasonable	Home grant (SDRF)	Ex-gratia grant	ODCH Financial aid distributed	Financial assistance for Widow hood	Financial assistance given on Animal loss	Monthly rent after building damage	Financial assistance given of agricultural	Grant in case of commercial damage under CMRF			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	Shashidhar Bainjwal S/o Shri parmshanand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
2	Ramesh Chandra S/o Shri Krishan	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	8500.00	0.00	98526.00	839026.00	
3	Omprakash S/o Radhakrishan	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
4	Surashanand S/o Shrinand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
5	Anusuya Prasad S/o Sureshanand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
6	Gajpal Singh S/o Jabar Singh	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
7	Bhuwneshwar Prasad s/o Satyanand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
8	Premballabh s/o Sureshanand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
9	Harshwardhan Lal s/o Pratham Das	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
10	Bhagat Singh s/o Prem Singh	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
11	Digambar Singh s/o Yashpal Singh	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
12	Yogendra Singh s/o Yashpal Singh	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
13	Bhupendra Singh s/o Yashpal Singh	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
14	Digambar Singh s/o Prem Singh	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
15	Ramesh Chandra s/o Bacchi Ram	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
16	Prem Prakash s/o Vashishth Nautiyal	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
17	Meharban Lal s/o Gangu Lal	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
18	Krishna nand s/o Charnanand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
19	Harshwardhan Lal s/o Haridatt	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
20	Rameshwar prasad s/o Bhaskranand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
21	Shiva nand s/o Bhaskranand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	

22	Krishna nand s/o Shrikrishan	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
23	Jot Singh s/o Shyam Singh	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
24	Sudhakar s/o Bhaskranand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
25	Dinesh Prasad s/o Parmeshanand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
26	Vishnu Dutt s/o Charananad	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
27	Jai singh s/o Shyam singh	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
28	Guna nand s/o Bhaskranand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
29	Medanidhar s/o Parmanand	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	10650.00	0.00	98526.00	841176.00
30	Chandrakala Devi w/o Shrikrishan	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
31	Kailash chandra s/o ram chandra	Silli	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
32	Saurav Kant s/o Harshwardhan	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
33	Champa Devi w/o Shiv prasad	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
34	Rajendra Prasad s/o Shankar Dutt	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
35	Vishshweri Devi w/o Purosottam	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
36	Jagmohan s/o Sher Singh	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
37	Satish Prasad s/o Narendra Dutt	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
38	Dinesh Chandra s/o Rudri Dutt	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
39	Sunil Dutt s/o Chandi Prasad	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
40	Subhash Chandra s/o Gunanand	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
41	Brijmohan s/o Brahmanand	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
42	Purushottam s/o Brahmanand	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
43	Devi prasad s/o Shankar Dutt	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
44	Bhagwati prasad s/o Shankar Dutt	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
45	Girish Chandra s/o Narendra Dutt	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
46	Rakesh Chandra s/o Chandi Prasad	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
47	Anusuya Prasad s/o Chandi Prasad	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
48	Jagdish Prasad s/o Chandi prasad	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
49	Rami devi w/o Charananand	Silli	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
50	Shanti devi w/o Gaje singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
51	Jitendra Singh s/o Shiv raj singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
52	Balveer singh s/o Gabbar Singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
53	Mahipal Singh s/o Bhajan Singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
54	Dinesh prasad s/o Pitambar dutt	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
55	Avtar singh s/o Hukum singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
56	Ranjeet singh s/o Hukum singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
57	Dalveer singh s/o hukum singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
58	Radhakrishan s/o Dayaram	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00

59	Jagdamba prasad s/o Ramanand	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
60	Rakesh singh s/o Kunwar singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
61	Rachna devi w/o Pradeep lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
62	Manoj kumar s/o Shankar lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
63	Gang devi w/o Govidn lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
64	Ramlal s/o Maulya lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
65	Shanti devi w/o Shivraj lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
66	Prakash chandra s/o Madan lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
67	Ranveer lal s/o Mohan lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
68	Gayasuddin s/o Fatruddin	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
69	Mohan lal s/o Mangu lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
70	sunil/uma devi s/o Madan lal	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
71	Beerpal singh s/o Bhajan singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
72	Madan lal s/o Paatu lal	Baniyadi	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
73	Gajpal Singh rawat s/o Bhajan singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
74	Jai krishan s/o Dayaram	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
75	Parmanand s/o Dayaram	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
76	Kunwar singh s/o Gabbar singh	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
77	Naval kishor s/o Pitambar dutt	Baniyadi	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
78	Mathura devi w/o balveer lal	Baniyadi	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
79	Jasdei Devi w/o Raghuvveer lal	Baniyadi	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
80	Savita Devi w/o Raghuvveer lal	Baniyadi	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
81	Ramsingh s/o Bachan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
82	Mahipal singh s/o Bachan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
83	Mohan prasad s/o Prahlad Bhakt	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
84	Anita devi w/o Trilochan	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
85	Brijmohan s/o Prahlad Bhakt	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
86	Ramesh chadra s/o Prahlad Bhakt	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
87	Shivraj singh s/o Bhagchand	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
88	Kuldeep singh s/o kundan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
89	Mahendra singh s/o Birendra singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
90	Vishveshwari devi w/o Ramesh chandra	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
91	Vardei devi w/o Mohan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
92	Buddhiballabh s/o Harikrishan	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
93	Kamla devi w/o Raghunath singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
94	Rajendra singh s/o Kewal singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00

95	Dharmendra singh s/o Bachan Singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
96	Devendra singh s/o Kulveer singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
97	Devendra singh s/o Raghuveer singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
98	Kunwar singh s/o Devram	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
99	Balbhadra singh s/o Kundan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
100	Rajendra bariyal s/o Hikmati Bariyal	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
101	Hari singh s/o Bhawan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
102	Sanjay prakash s/o Chintamani	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
103	Birendra singh s/o Shrichand	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
104	Amita devi w/o Netr singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
105	Hukum singh s/o Shivraj singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
106	Pawan kumar s/o Mahendra singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
107	Avtar singh s/o Jatar singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
108	Anil kumar s/o Dwarika prasad	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
109	Naveen kumar s/o Buddhiballabh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
110	Diensh Chandra s/o Birendra singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
111	Praveen s/o Buddhiballabh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
112	Mukesh chandra s/o Shambhu prasad	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
113	Darvaan singh s/o Pooran singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
114	Manoj negi s/o Mohan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
115	Vasudev singh s/o Kundan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
116	Mukesh kumar s/o Gauri shankar	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
117	Ramesh chandra s/o Vishweshar dutt	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	5000.00	0.00	98526.00	835526.00
118	Reeta Sajwan w/o Pankaj singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
119	Ballabh singh s/o Kundan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
120	Vishani devi w/o Ghananand	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
121	Mahveer singh s/o Darshan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
122	Jitendra singh s/o darshan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
123	Rajendra singh s/o Narayan singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
124	Deerghayu parsad s/o Brahmanand	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
125	Mahaveer lal s/o Dillu lal	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	1900.00	0.00	98526.00	832426.00
126	Vikram lal s/o Dillu lal	Nakot	8000.00	200000.00	0	500000.00	0.00	20000.00	24000.00	0.00	0.00	98526.00	850526.00
127	Raju lal s/o Buddhi lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	1700.00	0.00	98526.00	732226.00
128	Vijay kumar s/o Shivraj lal	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
129	Mahesh kumar s/o Shivraj lal	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
130	Mukesh kumar s/o Shivraj lal	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00

131	Anita devi w/o Raghuv eer lal	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
132	Harish lal s/o Kundi lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
133	Radhe lal s/o Buddhi lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	1700.00	0.00	98526.00	732226.00
134	Narendra singh s/o Balbhadra singh	Vijay Nagar	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
135	Ajendra Ajay s/o Dwarika prasad	Vijay Nagar	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
136	Manoj rawat s/o Ram singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
137	Ashish negi s/o Birendra singh	Vijay Nagar	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
138	Hikmati s/o Bhajani lal	Vijay Nagar	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
139	Sudama devi w/o Raghuv eer singh	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
140	Kamal kant s/o Harshwardhan	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
141	Umar devi w/o bachan singh	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
142	Suraj kumar s/o Hikmati lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
143	Birendra singh s/o Kulveer singh	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
144	Rajendra singh s/o Dayal singh	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
145	Rakesh kumar s/o Ram singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
146	Sunita bagwari w/o Rakesh bagwari	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
147	Dayal singh s/o Pushu singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
148	Rajendra singh s/o Yashpal singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
149	Rai singh s/o Chandra singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
150	Khetpal singh s/o Hukum singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
151	Beerendra singh s/o Shyam singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
152	Dwarika prasad s/o Govind lal	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
153	Mahendra singh s/o Ramola shiv singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
154	shambhu prasad s/o Prahla d bhakt	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
155	Yashodhar prasad s/o Shankar prasad	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
156	Pratap singh s/o Pooran singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
157	Mohan singh s/o Jitar singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
158	sanjay singh s/o dhoom singh	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
159	Deep lal s/o Sundar lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
160	Kunwar lal s/o surendra lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
161	sundar lal s/o Mauju lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
162	ramesh lal s/o sundar lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
163	Mukhari devi w/o vijay singh	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00

164	shyam lal s/o buddhi lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00	
165	chandi prasad s/o buddhi lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00	
166	G.B. bhatt s/o devaki nandan	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00	
167	narendra s/o dharmanand	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00	
168	bachan lal s/o nainu lal	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00	
169	gauri shankar s/o rudri dutt	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00	
170	prem ballabh s/o devki nandan	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00	
171	lalit mohan s/o chandra prakash	Nakot	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00	
172	chandra singh sajwan s/o gusain singh sajwan	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	1250.00	100000.00	98526.00		707776.00
173	kedar singh sajwan s/o gusain singh sajwan	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	1250.00	100000.00	98526.00		707776.00
174	jangveer singh s/o ram singh	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	100000.00	98526.00		706526.00
175	taiju lal s/o rati lal	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	95827.00	98526.00		702353.00
176	vijay singh s/o bahadur singh	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	100000.00	98526.00		706526.00
177	suresh kharola s/o madho singh	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	53213.00	98526.00		659739.00
178	sulochna devi w/o rajendra singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	8000.00	98526.00		838526.00
179	harimohan s/o bheem singh negi	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	4250.00	66524.00	98526.00		677300.00
180	prakash singh s/o mahipal singh	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	66534.00	98526.00		673060.00
181	krishan mohan s/o bheem singh	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	66534.00	98526.00		673060.00
182	baldev singh s/o roop singh	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	42613.00	98526.00		649139.00
183	ranveer singh sateh singh s/o ram singh	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	50000.00	98526.00		656526.00
184	jaspal lal/gajpal lal s/o sobatu lal	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	0.00	42613.00	98526.00		649139.00
185	prem singh s/o gusain singh	Nakot	8000.00	0.00	0	500000.00	0.00	0.00	0.00	1250.00	100000.00	98526.00		707776.00
186	pankaj thapliyal s/o shambhu prasad	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
187	bachan singh s/o lal singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
188	guddu lal s/o sundar lal	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
189	susheel kumar s/o narendra prasad	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
190	bachani devi w/o beerendra singh	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
191	vijay kumar s/o mohan prasad	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
192	beerendra goswami s/o devram	Nakot	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
193	jagmohan s/o ravi lal	Rampur	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
194	jagdish lal s/o manik lal	Rampur	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
195	shishupal singh s/o indra singh	Tilwada	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
196	dharmveer singh s/o jaspal singh	Tilwada	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00
197	suresh prasad s/o bacchi ram	Tilwada	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00		830526.00

198	gaje singh s/o dayal singh	Tilwada	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
199	sardal lal s/o balkhu lal	Tilwada	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
200	jagat prasad s/o suraj prasad	Geed Bhuter	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
201	shiv singh s/o shyam singh	Geed Bhuter	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
202	pradeep singh s/o hari singh	Sauri	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
203	jayveer singh s/o hayat singh	Sauri	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
204	sahabuddin s/o fakruddin	Amohta	8000.00	100000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	730526.00
205	indra singh s/o alam singh	Amohta	8000.00	200000.00	0	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
Total-			1640000.00	33600000.00	0	102500000.00	0.00	20000.00	4608000.00	37450.00	991858.00	20197830.00	163595138.00

2& Tehsil Jakholi

206	Omprakash s/o darmiyam lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
207	jagdish lal s/o indra lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
208	dinesh lal s/o dhanpati lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	20000.00	18000.00	0.00	0.00	98526.00	844526.00
209	dhanpati lal s/o gaina lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	20000.00	18000.00	0.00	0.00	98526.00	844526.00
210	kunwar singh s/o kalam singh	Chaka	8000.00	200000.00	0.00	500000.00	0.00	20000.00	18000.00	0.00	0.00	98526.00	844526.00
211	girish lal s/o dhanpati lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
212	bhagwan singh s/o gabbar singh	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
213	rajendra singh s/o kalam singh	Chaka	8000.00	200000.00	0.00	500000.00	0.00	20000.00	18000.00	0.00	0.00	98526.00	844526.00
214	rakesh lal s/o dhanpati lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
215	raghuveer lal s/o dhanpati lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	20000.00	18000.00	0.00	0.00	98526.00	844526.00
216	ramesh lal s/o dhanpati lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
217	bhagirathi devi w/o prem lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	20000.00	18000.00	0.00	0.00	98526.00	844526.00
218	munni devi w/o makar singh	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
219	kalam singh s/o kripal singh	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
220	darmayan lal s/o jogi lal	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
221	keshari prasad s/o ghanshyam	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
222	krishna nan s/o ghanshyam	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
223	indra singh s/o baishakh singh	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
224	jaydeep tamta s/o ramesh tamta	Chaka	8000.00	200000.00	0.00	500000.00	0.00	0.00	18000.00	0.00	0.00	98526.00	824526.00
225	rameshwar prasad s/o ghanshyam	Chaka	0.00	100000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	698526.00
226	narendra dutt s/o vishweshwar dutt	Chaka	0.00	100000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	698526.00
227	rajveer singh s/o ranveer singh	Chaka	0.00	100000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	698526.00
Total-			152000.00	4100000.00	0.00	11000000.00	0.00	120000.00	342000.00	0.00	0.00	2167572.00	17881572.00

3& Tehsil Basukedar

228	raghuvar prasad bhatt s/o bacchiram	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
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229	madan singh s/o bachan singh	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
230	bhupendra singh s/o bachan singh	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
231	Kunwar singh s/o bakhtawar singh	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	5000.00	0.00	98526.00	485526.00
232	anju negi w/o anil negi	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	5000.00	0.00	98526.00	835526.00
233	vishweshwari devi w/o jaypal singh	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
234	raj Kumar singh rawat s/o gopal singh	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	806526.00
235	veer singh s/o gopal singh	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
236	kedar singh s/o gopal singh	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
237	gayadhar prasad s/o mitranand bhatt	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
238	vijaydhar bhatt s/o mitranand bhatt	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
239	pramila thapliyal w/o jayprakash	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
240	urmila devi w/o vishnudutt	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
241	jatadhar bhatt s/o mitranand bhatt	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
242	madal lal s/o masantu lal	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
243	rajendra lal s/o bhupalu lal	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
244	rajeshwari devi w/o bindi lal	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
245	surendra singh s/o hukum singh	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
246	rajendra singh s/o gainiya singh	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
247	Bhyuraj singh s/o hayat singh	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
248	gyan singh s/o gabar singh	Falai	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
249	kuldeep singh rawat s/o beer singh	Falai	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00
250	bhupendra maithani s/o sureshanand	Falai	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	472526.00
251	vijaypal arya s/o shiv lal	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	456526.00
252	satyeshwar prasad bhatt s/o bholadutt	Falai	8000.00	200000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	456526.00
253	bali devi w/o gokul lal	Falai	0.00	200000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	448526.00
254	damyanti bhatt w/o sunil lal	Falai	0.00	200000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	448526.00
255	pareshwar dutt bhatt s/o jatadhar	Falai	0.00	200000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	448526.00
256	chandra shekhar s/o jatadhar	Falai	0.00	200000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	798526.00
257	kunwar lal s/o masantu lal	Falai	0.00	200000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	448526.00
258	vikesh bhatt s/o vishnudhar	Falai	0.00	200000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	798526.00
259	pradeep singh s/o veer singh rawat	Falai	0.00	200000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	798526.00
260	seeta devi w/o rajesingh	Falai	0.00	200000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	798526.00
261	deepak bhatt s/o sachidanand	Falai	8000.00	100000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	356526.00
262	kishor lal s/o bhupati lal	Ganga Nagar	0.00	100000.00	0.00	350000.00	0.00	0.00	0.00	0.00	0.00	98526.00	548526.00

263	nauratu lal s/o naumu lal	Ganga Nagar	8000.00	100000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	356526.00
264	shivdevi devi w/o purushottam dutt	Ganga Nagar	0.00	100000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	348526.00
265	lakhpatt singh s/o mukund singh	Ganga Nagar	0.00	100000.00	0.00	350000.00	0.00	0.00	0.00	0.00	0.00	98526.00	548526.00
266	shiv lal s/o mangu lal	Ganga Nagar	0.00	100000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	720526.00
267	ram lal s/o gulabu lal	Chandrapuri	0.00	200000.00	0.00	150000.00	0.00	0.00	22000.00	25000.00	0.00	98526.00	495526.00
268	bhayam lal s/o gulabu	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
269	siddhi lal s/o gulabu	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
270	rajendra prasad s/o buddhi lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
271	suresh chandra s/o buddhi lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
272	purushottam chandrawal s/o gulabu	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
273	balveer lal s/o prem lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
274	surendra lal s/o ravi lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	820526.00
275	prem lal s/o dhanpati lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	820526.00
276	prem lal s/o roop lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
277	prem lal s/o ajabu	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
278	bindi lal s/o roop lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	20000.00	22000.00	5000.00	0.00	98526.00	845526.00
279	santosh s/o buddhi lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
280	kunwar lal s/o madhav lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
281	virendra lal s/o madhav lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
282	bhayam lal s/o gainiya lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
283	rajpal lal s/o kutta lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	20000.00	22000.00	5000.00	0.00	98526.00	845526.00
284	chotiya lal s/o padamu lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	820526.00

285	taungi lal s/o padmu lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
286	mahendra lal s/o diwanu lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
287	harendra lal s/o diwanu lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
288	dhirendra lal s/o diwanu lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	5000.00	0.00	98526.00	825526.00
289	nand lal s/o kala	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	12000.00	5000.00	0.00	98526.00	815526.00
290	vikram lal s/o nand lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	20000.00	22000.00	7000.00	0.00	98526.00	847526.00
291	dinesh lal s/o ravi lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	820526.00
292	virendra lal s/o basantu lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	7500.00	0.00	98526.00	828026.00
293	basantu lal s/o maulu	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	820526.00
294	kundan lal s/o maulu	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	7000.00	0.00	98526.00	827526.00
295	ramesh lal s/o kundal lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	7000.00	0.00	98526.00	827526.00
296	rakmani devi w/o gokuldev	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	820526.00
297	govardhan s/o gokuldev	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	820526.00
298	gopal dutt s/o tota ram	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	0.00	0.00	98526.00	820526.00
299	jagat lal s/o prem lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	22000.00	35000.00	0.00	98526.00	855526.00
300	omprakash s/o gopaldutt	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00
301	suryaprakash s/o gopaldutt	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00
302	gajendra lal s/o basantu lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00
303	purnima devi w/o buddhi lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00
304	ram lal s/o roop lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00
305	gajendra prasad chandrawal s/o buddhi lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00
306	chandri devi w/o madhav lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00

307	darshal lal s/o maulu lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	20000.00	24000.00	0.00	0.00	98526.00	842526.00	
308	sunil kumar s/o amaru lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	7000.00	0.00	98526.00	829526.00	
309	vikram lal s/o bhayam lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00	
310	rikhuli devi w/o dhanpati lal	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00	
311	saroja devi w/o navalkishor	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	5000.00	0.00	98526.00	827526.00	
312	vijay prasad s/o ram prasad	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	822526.00	
313	rajendra prasad s/o ram prasad	Chandrapuri	0.00	200000.00	0.00	350000.00	0.00	0.00	24000.00	20000.00	0.00	98526.00	692526.00	
314	jagdish prasad s/o radhakrishan	Chandrapuri	0.00	200000.00	0.00	350000.00	0.00	0.00	24000.00	20000.00	0.00	98526.00	692526.00	
315	anusuya prasad s/o radhakrishan	Chandrapuri	0.00	200000.00	0.00	350000.00	0.00	0.00	24000.00	10000.00	0.00	98526.00	682526.00	
316	lalita prasad s/o ramsharan	Chandrapuri	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	5000.00	0.00	98526.00	477526.00	
317	neelam devi w/o shardul	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	798526.00	
318	mangal dev s/o gokuldev	Chandrapuri	0.00	200000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	798526.00	
319	harsh lal s/o chotiya singh	Chandrapuri	0.00	200000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	448526.00	
320	jamuna devi w/o rameshwar prasad	Chandrapuri	0.00	200000.00	0.00	150000.00	0.00	0.00	0.00	0.00	0.00	98526.00	448526.00	
321	vinod prasad s/o sureshanand	Chandrapuri	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	472526.00	
322	shambhu prasad s/o sacchidanand	Chandrapuri	8000.00	200000.00	0.00	150000.00	0.00	0.00	0.00	10000.00	0.00	98526.00	466526.00	
Total-			208000.00	18400000.00	0.00	38700000.00	0.00	80000.00	1698000.00	270500.00	0.00	9359970.00	68716470.00	
4& Tehsil- Ukimath							0							
323	keerat singh s/o bachan singh	Semi Talli	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	42250.00	0.00	98526.00	864776.00	
324	parvati devi w/o bachan singh	Semi Talli	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	21250.00	0.00	98526.00	843776.00	
325	madan singh s/o beerendra singh	Semi Talli	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	28750.00	0.00	98526.00	501276.00	
326	ramesh chandra s/o vidhya dutt	Semi Talli	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	10000.00	0.00	98526.00	482526.00	
327	avtar singh s/o roopchandra singh	Semi Talli	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	59750.00	0.00	98526.00	882276.00	
328	vishweshwar dutt s/o bacchiram	Semi Talli	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	24000.00	0.00	98526.00	846526.00	
329	indra singh s/o mohan singh	Semi Talli	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	42500.00	0.00	98526.00	865026.00	
330	usha devi w/o shri ram	Semi Talli	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	8250.00	0.00	98526.00	830776.00	

331	hari singh s/o govind singh	Semi Talli	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	23250.00	0.00	98526.00	845776.00
332	shyam singh s/o govind singh	Semi Talli	0.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	20500.00	0.00	98526.00	843026.00
333	shivlal s/o govind singh	Semi Talli	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	21500.00	0.00	98526.00	494026.00
334	dinesh chandra s/o sureshanand	Semi Talli	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	472526.00
335	darshan lal s/o gopal lal	Semi Talli	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	6250.00	0.00	98526.00	478776.00
336	dildei devi w/o manik lal	Semi Talli	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	6000.00	0.00	98526.00	478526.00
337	purnanand s/o bacchiram	Semi Talli	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	472526.00
338	mahanand s/o aasharam	Semi Talli	0.00	100000.00	0.00	500000.00	0.00	0.00	0.00	24000.00	0.00	98526.00	722526.00
339	premlal s/o govind singh	Semi Talli	0.00	100000.00	0.00	500000.00	0.00	0.00	12000.00	16000.00	0.00	98526.00	726526.00
340	vimla devi w/o bindi lal	Semi Talli	0.00	100000.00	0.00	500000.00	0.00	0.00	12000.00	0.00	0.00	98526.00	710526.00
341	sarojan singh s/o bhoop singh	Semi Talli	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	68500.00	0.00	98526.00	541026.00
342	radhe lal s/o gopal lal	Semi Talli	0.00	100000.00	0.00	500000.00	0.00	0.00	12000.00	7500.00	0.00	98526.00	718026.00
343	balwant singh s/o virendra singh	Semi Talli	0.00	100000.00	0.00	150000.00	0.00	0.00	0.00	24250.00	0.00	98526.00	372776.00
344	bhagwati prasad s/o bacchiram	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	6250.00	0.00	98526.00	131776.00
345	rekha devi w/o omprakash	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	0.00	0.00	98526.00	125526.00
346	premprakash s/o mahimanand	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	6250.00	0.00	98526.00	131776.00
347	jaiprakash s/o vidhyadutt	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	6250.00	0.00	98526.00	131776.00
348	chandra singh s/o avtar singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	7500.00	0.00	98526.00	133026.00
349	Rai singh s/o rajendra singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	6250.00	0.00	98526.00	119776.00
350	madan singh s/o gabar singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	7250.00	0.00	98526.00	132776.00
351	jitendra singh s/o avtar singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	113526.00
352	bhagat singh s/o jaspal singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	6750.00	0.00	98526.00	132276.00
353	jagdish singh s/o jaspal singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	6250.00	0.00	98526.00	131776.00
354	vikram singh s/o jaspal singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	6250.00	0.00	98526.00	131776.00
355	vijay singh s/o jaspal singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	6250.00	0.00	98526.00	131776.00
356	raghuveer singh s/o gabar singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	14750.00	0.00	98526.00	140276.00
357	kamal singh s/o gabar singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	7500.00	0.00	98526.00	121026.00
358	devendra singh s/o mahimanand	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	113526.00
359	bhajan singh s/o sheetal singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	0.00	0.00	98526.00	125526.00
360	mahendra singh s/o shivraj singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	10000.00	0.00	98526.00	135526.00
361	surendra singh s/o shivraj singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	5000.00	0.00	98526.00	130526.00
362	daulat singh s/o shivraj singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	10000.00	0.00	98526.00	135526.00
363	pushkar singh s/o jagat singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	10000.00	0.00	98526.00	135526.00
364	jhaalu devi w/o bachan singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	113526.00
365	surendra singh s/o gabar singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	9500.00	0.00	98526.00	135026.00
366	vimla devi w/o virendra singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	9500.00	0.00	98526.00	135026.00
367	devendra singh s/o mohan lal	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	12000.00	18250.00	0.00	98526.00	143776.00

368	narendra singh s/o mohan lal	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	113526.00	
369	surji devi w/o bhajan singh	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	113526.00	
370	mahimanand s/o rajaram	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	113526.00	
371	sarita devi w/o dinesh chandra	Semi Talli	0.00	15000.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	113526.00	
372	manoj lal s/o rudra lal	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
373	satendra singh s/o shivlal	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
374	jagdeep singh s/o shivlal	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
375	dharmendra singh s/o avtar singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
376	jeet singh s/o avtar singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
377	vijay lal s/o darshan lal	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
378	balwant singh s/o shyam singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
379	devanand s/o vishweshwar dutt	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
380	shivanand s/o vishweshwar dutt	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
381	aruna devi w/o kishorinand	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
382	bhagwati singh s/o hari singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
383	pradeep singh s/o keerat singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
384	sundar singh s/o virendra singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	18000.00	0.00	98526.00	116526.00	
385	yogambar singh s/o mahendra singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
386	yashpal singh s/o hukum singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
387	kaanti devi w/o pradeep singh	Semi Talli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	98526.00	
388	bhaanti devi w/o sant lal	Bhatwari sunar	8000.00	200000.00	400000.00	500000.00	25000.00	0.00	24000.00	0.00	0.00	98526.00	125526.00	
389	shivraj singh s/o bachan singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	20000.00	24000.00	0.00	0.00	98526.00	850526.00	
390	rakesh singh s/o shivraj singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
391	vikram singh s/o nandan singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
392	nandan singh s/o ram singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00	
393	predeep singh s/o bachan singh	Bhatwari sunar	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00	
394	sulochna devi w/o bachan singh	Bhatwari sunar	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00	
395	narayan singh s/o rati singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	2500.00	0.00	98526.00	833026.00	
396	baldar singh s/o narayan singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	20000.00	24000.00	0.00	0.00	98526.00	850526.00	
397	mahaveer singh s/o baankelal	Bhatwari sunar	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00	

398	jagdish singh s/o lakhpat singh	Bhatwari sunar	2666.00	66666.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	341858.00
399	pramod singh s/o lakhpat singh	Bhatwari sunar	2667.00	66667.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	341860.00
400	prakash singh s/o lakhpat singh	Bhatwari sunar	2667.00	66667.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	691860.00
401	rajvar singh s/o murli singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
402	bhaktdarshan s/o chanra singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	6250.00	0.00	98526.00	836776.00
403	mahendra singh s/o chait singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
404	harish chandra s/o murli singh	Bhatwari sunar	4000.00	100000.00	0.00	500000.00	0.00	0.00	24000.00	2500.00	0.00	98526.00	729026.00
405	mahendra singh s/o murli singh	Bhatwari sunar	4000.00	100000.00	0.00	500000.00	0.00	0.00	24000.00	2500.00	0.00	98526.00	729026.00
406	kuldeep singh s/o surendra singh	Bhatwari sunar	4000.00	100000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	726526.00
407	dheeraj singh s/o shishupal singh	Bhatwari sunar	4000.00	100000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	726526.00
408	kulveer singh s/o jaman singh	Bhatwari sunar	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
409	rameshwar singh s/o brahamanand	Bhatwari sunar	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
410	bachan singh s/o mangal singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
411	yogambar singh s/o bachan singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
412	aarti devi w/o dinesh chandra	Bhatwari sunar	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
413	dhan singh s/o hari singh	Bhatwari sunar	2000.00	50000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	324526.00
414	jeet singh s/o hari	Bhatwari sunar	2000.00	50000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	324526.00
415	prem singh s/o hari singh	Bhatwari sunar	2000.00	50000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	324526.00
416	narendra singh s/o hari singh	Bhatwari sunar	2000.00	50000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	324526.00
417	tajvar singh s/o gabar singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
418	chandra shekhar s/o shravan naath	Bhatwari sunar	4000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	826526.00
419	vishwanath s/o shravan naath	Bhatwari sunar	4000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	826526.00

420	lakhpatt singh s/o narayan singh	Bhatwari sunar	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
421	prem singh s/o tota singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
422	pradeep singh s/o prem singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
423	himmat singh s/o tota singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
424	asha lata w/o gajpal singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
425	jagmohan singh s/o gajpal singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	85000.00	0.00	98526.00	915526.00
426	aarti devi w/o iccharam	Bhatwari sunar	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	472526.00
427	shivgopal singh s/o bhopal singh	Butol gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	40000.00	0.00	98526.00	870526.00
428	prakash s/o chandra singh	Butol gaaon	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
429	shiv singh s/o chandra singh	Butol gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	17500.00	0.00	98526.00	848026.00
430	deepak singh s/o madan singh	Butol gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	15000.00	0.00	98526.00	845526.00
431	mukesh singh s/o madan singh	Butol gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	11250.00	0.00	98526.00	841776.00
432	bheem singh s/o balak singh	Butol gaaon	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
433	brijmohan singh s/o bachan singh	Butol gaaon	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	480526.00
434	jaidev singh s/o shivgopal singh	Butol gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
435	manoj singh s/o prem singh	Butol gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
436	trilok singh s/o govind singh	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
437	matvar singh s/o govind singh	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
438	raghuveer singh s/o govind singh	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
439	umesh prasad s/o farasram	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
440	ramesh prasad s/o farasram	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
441	sarveshawari devi w/o bhambhu prasad	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00

442	usha devi w/o jai krishan	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
443	rakesh prasad s/o dharmanand	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
444	jagdish prasad s/o dharmanand	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
445	vishweshwar prasad s/o dharmanand	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
446	sarveshwar prasad s/o dharmanand	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
447	kalika prasad s/o maheshanand	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
448	sanjay s/o harikrishan	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
449	krishan gopal s/o ram singh	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
450	prem singh s/o chandra singh	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
451	amar singh s/o chandra singh	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
452	kripalu lal s/o bacchu lal	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
453	parvati devi w/o dinesh lal	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
454	vipin chandra s/o sarveshwar prasad	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
455	sarswati devi w/o brijlal	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
456	mohan lal s/o saunu lal	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
457	ranveer lal s/o saunu lal	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
458	subhadra devi w/o prem lal	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
459	shivdei devi w/o shivlal	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
460	indra lal s/o bacchu lal	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
461	sanjay singh s/o surendra singh	Gabani gaaon	8000.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	4500.00	0.00	98526.00	485026.00
462	pushpa negi w/o shakti sudhir	Gabani gaaon	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	10000.00	0.00	98526.00	840526.00
463	sacchidanand s/o ram chandra	Chandrapuri	8000.00	200000.00	0.00	0.00	0.00	0.00	24000.00	7500.00	0.00	98526.00	338026.00

464	devendra prasad s/o dharmanand	Chandrapuri	8000.00	200000.00	0.00	0.00	0.00	0.00	24000.00	12000.00	0.00	98526.00	342526.00
465	deveshwari devi w/o ram chandra	Chandrapuri	8000.00	200000.00	0.00	0.00	0.00	0.00	24000.00	0.00	0.00	98526.00	330526.00
466	anjana devi w/o shivprasad	Chandrapuri	0.00	200000.00	0.00	0.00	0.00	0.00	24000.00	0.00	0.00	98526.00	322526.00
467	mahanand s/o radha krishan	Chandrapuri	0.00	200000.00	0.00	0.00	0.00	0.00	24000.00	6250.00	0.00	98526.00	328776.00
468	kamal dev s/o shiv gopal	Butol gaaon	0.00	0.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	622526.00
469	mahendra s/o baanke lal	Bhatwari sunar	0.00	200000.00	0.00	150000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	472526.00
470	manvar singh s/o bachan singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
471	mahendra singh s/o bachan singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
472	birendra singh s/o bachan singh	Bhatwari sunar	8000.00	200000.00	0.00	500000.00	0.00	0.00	24000.00	0.00	0.00	98526.00	830526.00
473	vikram singh s/o prem singh	Bhatwari sunar	0.00	200000.00	0.00	500000.00	0.00	0.00	0.00	0.00	0.00	98526.00	798526.00
474	rafeek ahmad s/o karim baksh	Bheeri	0.00	100000.00	0.00	500000.00	0.00	0.00	4000.00	0.00	0.00	98526.00	702526.00
475	karim baksh s/o rahim baksh	Bheeri	0.00	100000.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	98526.00	198526.00
Total-			576000.00	19920000.00	400000.00	41700000.00	25000.00	40000.00	2692000.00	855000.00	0.00	15074478.00	81282478.00
Grant Total-			2576000.00	76020000.00	400000.00	193900000.00	25000.00	260000.00	9340000.00	1162950.00	991858.00	46799850.00	331475658.00

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